

ITEM NO.103 + 116

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9886/2016

STATE OF UP . & ORS.

Appellant(s)

VERSUS

Z.U. ANSARI

Respondent(s)

with

Civil Appeal No. 7311 of 2019

Date : 17-09-2019 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE B.R. GAVAI

Amicus Curiae

Mr. Tushar Mehta, Solicitor General

Counsel for the parties

Mr. Raghvendra Singh, Adv. General, UP
Mr. Tanmaya Agarwal, AOR

Mr. Arijit Prasad, Sr. Adv.
Ms. Sunita Rani Singh, Adv.
Mr. B. Krishna Prasad, AOR

Ms. Vibha Dutta Makhija, Sr. Adv.
Mr. Anshuman Shrivastava, Adv.
Mr. Abhijeet Shrivastava, Adv.
Mr. B. Ramana Murthy, Adv.
Ms. Aadya Mishra, Adv.
Ms. Priyanshi Agarwal, Adv.

Mr. Sunil Fernandes, AAG, MP
Mr. Zeeshan Diwan, Adv.
Ms. Nupur Kumar, Adv.
Ms. Priyansha Indra Sharma, Adv.

Mr. Neeraj Kumar Jain, Sr. Adv.
Mr. Sanjay Singh, Adv.
Mr. Ankit Jain, Adv.
Mr. Rajeev Singh, AOR

Mr. Rahul Kaushik, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned Amicus Curiae and the learned senior counsel
appearing for the parties.

Arguments remained unconcluded.

List on 15.10.2019 as Part Heard.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER

List of books :-

- 1) (1974) 2 SCC 831
- 2) (2013) 3 SCC 1 (Para 41)
- 3) (1996) 2 SCC 305
- 4) (2016) 9 SCC 20 (Paras 42, 43